

**Title:** Introduction of the Constitution (Amendment) Bill, 2000 (Insertion of new article 371 J).

**15.59 1/2 hrs.**

COL. (RETD.) DR. DHANI RAM SHANDIL (SHIMLA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

*The motion was adopted.*

COL. (RETD.) DR. DHANI RAM SHANDIL : I introduce the Bill.

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